	Indo-Pak Border	Indo-Bangladesh Border
1988	12038	26142
1989	13554	35582
1990	1793	10138

(upto 18th April, 1990)

[Translation]

Drinking Water in Hill Areas of U.P.

7324 SHRI HARISH RAWAT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is scarcity of drinking water in hill areas of Uttar Pradesh,

(b) if so, the steps taken to improve the drinking water supply in these areas; and

(c) the amount allocated for the purpose during 1990-91?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT IN THE MINISTRY OF AGRICUL-TURE (SHRI UPENDRA NATH VERMA): (a) There were 783 'No Source' problem villages (PVs) in hill areas of Uttar Pradesh as on 1-4-1990

(b) Out of the above left over PVs, 363 PVs are likely to be covered in 1990-91 and the remaining 420 PVs will be covered in the Second year of the Eighth Five Year Plan.

(c) The State Government has reported that during 1990-91, Rs. 28 crores have been allocated under State Sector Minimum Needs Programme (MNP) and Rs. 14.29 crores out of a total allocation of Rs. 42.68 crores under Accelerated Rural Water Supply Programme (ARWSP) for schemes of drinking water supply in these areas. [English]

Indira Awas Yojana

7325. PROF. P.J. KURIEN: SHRI SHIKIHO SEMA:

Will the Minister of AGRICULTURE be pleased to state:

(a) the amount spent under the Indira Awas Yojana so far State-wise;

(b) the number of houses constructed so far, State-wise; and

(c) the amount earmarked during 1990-91, State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT IN THE MINISTRY OF AGRICUL-TURE (SHRI UPENDRA NATH VERMA): (a) Statement-I indicating the State/UT-wise expenditure reported to have been incurred so far on the houses constructed under the Indira Awas Yojana (IAY), since the year of its launching i.e. 1985-86, is given below.

(b) The number of houses reported to have been constructed so far under IAY since 1985-86, State/UT-wise, has been indicated in Statement-II

(c) The resources allocated for the IAY during 1990-91, State/UT-wise have been given in the Statement-III below.

STATEMENT-I

Expenditure Reported to have been incurred on houses constructed so far

(Rs. in laksh)

		· · · · ·	
1	2	3	
1.	Andhra Pradesh	5189.22	
2.	Arunachal Pradesh	15.67	
3.	Assam	270.52	
4.	Bihar	8145.10	
5.	Goa	15.08	
6.	Gujarat	2043.18	
7.	Haryana	395.24	
8.	Himachal Pradesh	100.10	
9.	Jammu & Kashmir	260.58	
10.	Karnataka	1967.23	
11.	Kerala	4248.89	
12.	Madhya Pradesh	3804.11	
13.	Maharashtra	· 3359.20	
14.	Manipur	28.00	
15.	Meghalaya	30.43	
16.	Mizəram	23.25	
17.	Nagaland	100.35	
18.	Orissa	2362.41	
19.	Punjab	643.24	
20.	Rajasthan	1915.32	

SI. No. State/UT's

Expenditure Reported to have been incurred on houses constructed so far

		(Rs. in laksh)
1	2	3
21.	Sikkim	15.49
22 .	Tamil Nadu	10887.42
23.	Tripura	347.92
24.	Uttar Pradesh	7232.04
25.	West Bengal	2543.69
26.	A&N Islands	0.65
27.	Chandigarh	_
28.	D&N Havelı	23.06
29.	Delhi	
30.	Daman & Diu	0.39
31.	Lakshadweep	_
32.	Pondicherry	36.48
	Total:	56004.26

*Including the value of foodgrains at subsidised rates.

STATEMENT-II

SI No.	State/UT's	No. of House reported to have been constructed so far
1	2	3
1.	Andhra Pradesh	51358
2.	Arunachal Pradesh	125
3.	Assam	3104

255 Written Answers

SI. No.	State/UT's	No. of House reported to have been constructed so far
1	2	3
4.	Bihar	78297
5.	Goa	492
6.	Gujarat	19993
7.	Haryana	4203
8.	Himachal Pradesh	1409
9.	Jammu & Kashmır	2898
10.	Karnataka	19282
11.	Kerala	53340
12.	Madhya Pradesh	21676
13.	Maharashtra	37258
14.	Manipur	353
15.	Meghalaya	375
16.	Mizoram	213
17.	Nagaland	860
1 8 .	Orissa	19829
19.·	Punjab	3133
20.	Rajasthan	20997
21.	Sikkim	297
22 .	Tamil Nadu	124946
23.	Tripura	3111
24.	Uttar Pradesh	91238

SI. No.	State/UT's	No. of House reported to have been constructed so far
1	2	3
25.	West Bengal	29139
26.	A&N Islands	88
27 .	Chandigarh	_
28.	D&N Haveli	230
2 9 .	Delhi	_
30.	Daman & Diu	14
31.	Lakshadweep	
32. Pondicherry Total:	Pondicherry	316
	Total:	588574

STATEMENT-III

Resources allocated during 1990-91 for IAY

SI. No.	State/UT	Resources allocted	
		(Rs. in laksh)	
1	2	3	
1.	Andhra Pradesh	1005.01	
2.	Arunachal Pradesh	41.94	
3.	Assam	152.19	
4.	Bihar	2075.88	
5.	Goa	1.23	
6.	Gujarat	612.86	
7.	Haryana	119.46	

SI. No.	State/UT	Resources allocted	
		(Rs. in laksh)	
1	2	3	
8.	Himachal Pradesh	50.94	
9.	Jammu & Kashmır	29.66	
10.	Karnataka	691.21	
11.	Kerala	220.11	
12.	Madhya Pradesh	2319.74	
13.	Maharashtra	971.66	
14.	Manipur	8.59	
15.	Meghalaya	65.25	
16.	Mizoram	32.73	
17.	Nagaland	56.87	
18.	Orissa	1197.91	
19.	Punjab	163.44	
20.	Rajasthan	966.14	
21.	Sikkim	7.57	
22 .	Tamil Nadu	917.25	
23 .	Tripura	41.53	
24.	Uttar Pradesh	2487.25	
25.	West Bengal	1472.43	
26.	A&N Islands	2.05	
27.	Chandigarh	0.61	

, SI. No.	State/UT	Resources allocted
		(Rs. in laksh)
1	2	3
28.	D&N Haveli	7.77
29.	Delhi	1.02
30.	Daman & Diu	10.00
31.	Lakshadweep	2.05
32 .	Pondicherry	6.14
	Total:	15738.47

Motorisation of Traditional Craft of Fishermen in Orissa

7326. SHRI LOKANATH CH-OUDHARY: Will the Minister of AGRICUL-TURE be pleased to state:

(a) whether Union Government have received any request from Orissa Government for Central assistance for motorisation of traditional craft of fishermen;

(b) If so, the details thereof; and

(c) the decision taken by Union Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) to (c). During 7th Five Year Plan, Government of India have received requests from Government of Orissa for Central assistance for motorisation of Traditional Craft. Accordingly, Government of India have sanctioned motorisation of 500 traditional craft in Orissa and released a Central grant of Rs.18.75 lakh under Centrally sponsored Scheme viz. Motorisation of Traditional Craft.

[Translation]

Electronic Telephone Exchanges in Rajasthan

7327. DR. KIRODI LAL MEENA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether proposals have been submitted to Government for setting up of electronic-telephone exchanges at Gangapur City and Hindon in Rajasthan;

(b) if so, the action taken by Government so far in this regard; and

(c) when the work of installing these exchanges is likely to commence?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.